## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 44(ND)/2015 CA NO.

Scon

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Shri.R.VARDHARAJAN Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE COMPANY:

Mr. Vikram Awasthy

V/s.

M/s. Bush Food Overseas Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
. 1	Shauth	Sengupta, Adw.	Respondent	12 Joural
2	Tire 1	Ibraham, Adv.	No	O.
3	Varun	2 Bhaurale, Ach.		

## Order

The matter has been transferred from Court No. II and fixed for proper orders. List on 07.10.2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

22<sup>nd</sup> August, 2016 (P.K. Sud)